

**Representations Received from all India
Service officers**

1705. SHRIMATI SUMATI ORAON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) how many representations in the shape of Memorials to President of India were submitted to his Ministry by the All India Services officers while seeking redressal of grievances in service matters during the past two years;

(b) of the 'Memorials' submitted, many were against the orders of the Central Government and how many were against those of State Governments;

(c) number of such representations which have thus been disposed of and with what results;

(d) number of such representations that are lying pending for more than six months now and reasons therefor and proposals if any, for expeditious disposal thereof;

(e) whether Government propose to set a time frame for disposal of such representations; and

(f) if so, details thereof and if not, reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) 48,

(b) 17 memorials were submitted against the orders of the Central Government and 31 against those of State Governments.

(c) 21 Memorials were disposed of; 4 were accepted and 17 rejected.

(d) 20 Memorials are pending for more than six months as the comments of the concerned State Governments and of the concerned Ministries Departments of the Central Government on the issues raised in the Memorials have not yet been received.

Matter is being pursued for expeditious disposal.

(e) and (f) Complete information on all the issues raised in the Memorials which is necessary for passing final orders might not become available in all cases within a time-frame and as such it is not proposed to set a timeframe for disposal of Memorials.

Exemption to Malabar Cements from levy

1706. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government of Kerala have requested the Centre to exempt the Malabar Cements from the obligation of levy for some time;

(b) the reasons for this requests; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) to (c) : While no such formal request has been received by the Government, a reference was made in this connection by the Chief Minister and Minister of Industry, Government of Kerala at the time of inauguration of this plant in February, 1984. The concessions available to the new cement factories under the scheme of partial de-control of cement would in any case be applicable to this cement factory also.

Secretaries Taken From State Cadre of I.A.S.

1707. SHRI SATYASADHAN CHAKRABORTY : Will the Minister of Home Affairs be pleased to state the number of Secretaries to the Government of India, drawn from each State Cadre of the Indian Administrative Service ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : 44 officers drawn from various State Cadres of the Indian Administrative Service were holding